

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5814  
ANSWERED ON:30.04.2010  
FUNDS TO URBAN LOCAL BODIES  
Meghwal Shri Arjun Ram ;Mitra Shri Somendra Nath

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Union Government provides funds to the Urban Local Bodies (ULBs) in States/Union Territories for the urban development;
- (b) if so, the funds allocated and released to ULBs under various schemes in States and Union Territories during each of the last three years and the current year, State/UT-wise and scheme-wise;
- (c) the details of utilisation of funds by the ULBs during the said period, State/UT-wise and scheme-wise; and
- (d) the details of developmental works done by utilising the funds released in this regard during said period?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): The Central Government releases funds to the State Governments under various plans and schemes for developmental work in the urban sector which include inter-alia activities undertaken by the urban local bodies either by themselves or through other arrangements including special purpose vehicles. However, such funds are not normally released directly to the urban local bodies. The releases made for various plans and schemes are made in proportions as laid down in the parameters of the specific programmes, and while State wise release figures are maintained centrally, urban local body wise details are not centrally maintained.

(b to d): In view of the above, do not arise.